

SPECIAL BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/128(KB)2020
IA(I.B.C)/1505(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH SEPTEMBER, 2023, 02:00 P.M

IN THE MATTER OF	HDFC BANK LIMITED VS TAMRA DHATU UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Mamta Binani, Adv.] for the RP
Mr. Sidhrth Sharma, Adv.
Ms. Shalini Basu, Adv.

ORDER

1. Ld. Counsel for the RP present.
2. **IA(I.B.C)/1505(KB)2023:**
 - a. This is an application seeking exclusion of 14 days from the CIRP of Tamra Dhatu Udyog Private Limited (Corporate Debtor).
 - b. Ld. Counsel for the RP submits that exclusion is sought for on account of the time spent in the litigation pertaining to IA 1444/KB/2023 in CP(IB)No. 128/KB/2020. The time for CIRP allowed thus far is ending on 15.09.2023 and after the present exclusion as prayed for, the period of CIRP will end on 29.09.2023.
 - c. In view of the above and in the interest of justice, we grant the prayer for exclusion of 14 days from the CIRP of Tamra Dhatu Udyog Private Limited (Corporate Debtor) and accordingly, this **IA(I.B.C)/1505(KB)2023 is allowed and disposed of.**
3. List the main CP for further progress **on 05.10.2023.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**